## **District Disabled Resettlement Centre Scheme**

†2049. SHRI MOTILAL VORA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of districts in Chhattisgarh where the District Disabled Resettlement Centre (DDRC) scheme is running alongwith the specific steps being taken by Gvernment for implementation of this scheme in the remaining districts;
- (b) the amount allotted so far under the DDRC scheme since 2000-01 year-wise, and
- (c) the steps taken by Government to ensure the timely financial assistance to the State?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): (a) The Ministry of Social Justice & Empowerment has sanctioned six District Disability Rehabilitation Centres (DDRCs) in Chhattisgarh. The District disability Rehabilitation Centres are being opened In the States keeping in mind balanced regional growth and availability of funds.

(b) and (c) Funds allotted year-wise for establishing of District Disability Rehabilitation Centres are:

Year	Amount (Rs. in lakhs)
2000-01	272.97
2001-02	547.91
2002-03	609.06
2003-04	646.31
TOTAL:	2076.25

Initially funds to DDRCs are given through the various institutions under the Ministry. After the DDRCs are handed over to a local NGO, funds are made available to them under the Deen Dayal Rehabilitation Scheme.

<sup>†</sup>Original notice of the question was received in Hindi.